

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2577
ANSWERED ON:05.08.2015
Time Bound Delivery of Services
Lakhanpal Shri Raghav

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the steps taken by the Government during the last one year to ensure faster decision making and time bound implementation of its policies and programmes;
- (b) whether the monitoring mechanism by which adherence to the time-frame set for the various stages of decision making is being monitored and if so, the details thereof; and
- (c) the measurable progress of fast tracking the decision making process/ procedure that has been implemented?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) to (c): The policies and programmes of Government of India are initiated by concerned Ministries/Departments, which are entrusted with the work of their implementation and monitoring. In order to ensure faster decision making and time bound implementation, review meetings are convened etc. at different levels from time to time. A programme namely "PRAGATI" (Pro-Active Governance and Timely Implementation) has also been initiated to monitor the Projects/Schemes through Video-Conferencing with the stakeholders. The 14th Edition of the Central Secretariat of Manual of Office Procedure (CSMOP) brought out by the Government of India in May, 2015 envisages that 'the number of levels through which a file passes for a decision shall not exceed four'.
